

**NOTICE**

**Date of Publication :18-Mar-2021 Last Date: 01-Apr-2021**

Applicants are requested to make payment of deficit charges or remove office objections, as the case may be, on or before last date 01-Apr-2021, to make the Certified Copies ready and if the initial deposited amount in the rejected applications on the ground of non removal of objections or for want of payment of deficit charges, is not taken back on or before 30-Apr-2021, the said amount will be credited to Government and their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Objection/Deficit Charges, if any(Rs.)
1	U-201808960	Shri. M.B. Jadhav (Government Pleader) Adv for Defendants	1635-2016 ( 12 )	20
2	U-201910933	Sumati Chand T. Gouti (Def. in person)	8027-2002 ( 31 )	150
3	U-202100957	Leena Nichani	40-2020-ADOPTION PETN. ( Record Dept. )	Obj.
4	U-202101571	Yunus B. Qusashi	3452-2014 ( 11 )	Obj.
5	U-202101647	Jeetendra Ranawat	654-2017-SUMMARY SUIT ( 28 )	Obj.
6	O-201803823	Shri. M.B. Jadhav (Government Pleader) Adv for Defendant	9774-2016 ( 12 )	8
7	O-201804201	Shri. M.B. Jadhav (Government Pleader) Adv for Defendants	1059-2017 ( 12 )	8
8	O-202100637	Sameer K. Sawant	15-2017-MHP ( 17 )	200